Trinunal

Central Administrative Tribunal Principal Bench

DA No. 881/2003

New Delhi, this the 17th day of September, 2003

Hon ble Shri Shanker Raju, Member (J)

- Director General,
 Council of Scientific & Industrial Research,
 Anusandhan Bhawan,
 Rafi Marg,
 New Delhi = 110 001.
- National Physical Laboratory, through its Director, Dr. K.S.Krishnan Marg, New Delni.

... Applicants

(By Shri M. K. Gupta, Assistant)

Ve rsus

Smt. Paswati Devi
w/o late Sh. Bageshwar Prasad,
Ex - 90 n ior Mechanical Assistant,
National Physical Laboratory,
Qtr. No. G 26, N.P.L. Colony,
New Rajender Nagar,
New Delhi.
(By none)

...Respondent

ORDER (ORAL)

The departmental representative for applicantsi.e.

Director General, Council of Scientific & Industrial Research,
makes a statement at the Bar that accommodation allotted to
the respondent has already been vacated on 4.7.2003 and
necessary dues have already been recovered. As such, the

O.A. is rendered infructuous and is accordingly dismissed.

S. KAW (SHANKER RAJU) Nember (J)

na/